

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1175/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE PARTIES: S J Impex
V/s.
Kavya Build-con Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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14. COUNSEL Ms. GULNAR MISTRY

a/w ADVOCATE FIRHAL KAZI.

i/b MLM LEGAL VENTURES.

for FINANCIAL CREDITORS



14. Adv. Asfiya Cutchi
i/b k k Associates
for Corporate debtor

Advocate.



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ORDER

CP No. 1175/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner and the Corporate Debtor are present.

At request of the Petitioner's Counsel, list this matter on 09.08.2017 for reporting **settlement**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)